

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/859/2024
PETITION NUMBER : CP(IB)/140(CHE)/2022
NAME OF THE APPLICANT : Radhakrishnan Dharmarajan (RP)
(Fossil Logistics Pvt Ltd)
NAME OF THE RESPONDENT(S) : Noohu Sarfraz & 2 Ors
UNDER SECTION : Sec 14 r/w Sec 43 & 44 of IBC 2016

ORDER

Ld. Counsel Mr. T. Ravichandran for the Applicant.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the application for hearing on **10.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)